

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-123/2003/2505/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Mallika Dutta,  
Member, MACT,  
Kamrup, Amingaon.

Dated Guwahati the 8<sup>th</sup> April, 2022.

Sub: **Casual leave.**

Ref:- Your letter No. MACT/K-A/2022/95 dtd. 07.04.2022 .

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 06.04.2022**, as prayed for. The District and Sessions Judge, Kamrup, Amingaon would remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-123/2003/2506-07/dated 8.4.2022**

Copy to.

1. The District and Sessions Judge, Kamrup, Amingaon .
2. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

10/9